

Coverage under Crop Insurance

*299. SHRI A. T. PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether losses due to price fluctuations are proposed to be covered by the crop insurance scheme; and

(b) if so, what are the non-indemnifiable limits proposed?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMAL KUMARI): (a) No, Sir. The Pilot Crop Insurance Scheme currently in operation in some States covers loss of production due to climatic risks, pests and plant diseases and not due to price fluctuations.

(b) Does not arise, in view of (a).

SHRI A. T. PATIL: May I know whether the Government of India is proposing to undertake crop insurance as has been undertaken by several States and has the Government examined the issue of losses due to price fluctuation and the difficulties encountered, expected or revealed in the study of this issue?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI RAO BIRENDRA SINGH): Sir, to my mind there is no country in the world which has provided crop insurance against fluctuation in prices.

SHRI A. T. PATIL: In view of the support prices fixed by Government for different crops, what is the thinking of the Government, about the securities and guarantees to the farmer for rational return of his labour on his farm?

SHRI BIRENDRA SINGH RAO: Does this arise out of this question?

SHRI A. T. PATIL: Yes.

SHRI BIRENDRA SINGH RAO: The wages of farm labour are fixed under the Minimum Wages Act. There is sufficient guarantee for them. But the minimum support prices fixed and the procurement that is undertaken by the Government of India also is a sort of guarantee. This is an insurance for price fluctuation. If the prices slump in the market, then the Government of India for certain commodities move in to give a support to the prices.

श्रीमती विद्यावती चतुर्वेदी : किसान के जीवन में कई बार ऐसे मौके आते हैं जब वह अपनी सारी पूँजी खेतों में लगा देता है लेकिन प्रकृति का ऐसा प्रकोप आता है, कभी ओले पड़ जाते हैं, कभी सूखा पड़ जाता है, अनावृष्टि या अतिवृष्टि हो जाती है, जिससे वह बरबाद हो जाता है। क्या प्रकृति के इस प्रकोप के विरुद्ध खेती का कोई बीमा करेंगे जिस से किसान को ऐसी स्थिति में कुछ राहत मिल सके ?

श्री बीरेन्द्र सिंह राव : मौसम की वजह से जो इस तरह की नागहानी आफतें आती हैं उनके लिये क्रापइंशोरेंस की कुछ पायलेट स्कीम्स कुछ स्टेट्स में चल रही हैं। जैसे वेस्ट-बंगाल, गुजरात, तामिलनाडु में लागू कर दी गई हैं। कुछ दूसरी स्टेट्स में भी, जैसे महाराष्ट्र, राजस्थान, हरियाणा में इस स्कीम को लागू करने जा रहे हैं। बाकी स्टेट्स जैसे उत्तर प्रदेश, आन्ध्र प्रदेश, कर्नाटक, केरल— इन्होंने इस स्कीम के लिये अपनी रजामन्दी जाहिर की है और जनरल इंशोरेंस से बातचीत करने के बाद फैसला होगा कि इन स्टेट्स में भी क्राप इंशोरेंस के कुछ पायलेट प्राजेक्ट्स शुरू किये जायें।